

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------------------------|----------|--|
| CP 199/16 | TP 193/17 | For Considera- tion | 391/ 394 | Dell International Services India Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
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| 1. | Murali Ananthanarayanan Argued by Perikhal. Nishita Paul. | Counsel for Petitioner. | ASP |
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Counsel for petitioner is present. She has filed written submissions. Smt. Prema Hatti for Smt. M.R. Sinchana, Standing Counsel for ROC and RD is present.

Already we have heard the counsel for ROC and RD.

List it for orders on 18.08.2017.

MEMBER (J)

MEMBER (T)